

GOVERNMENT OF JAMMU AND KASHMIR DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS (Judicial Administration Section) Civil Secretariat Srinagar/Jammu.

Subject:- Appointment of Hon'ble Mr. Justice (Retired) M. K. Hanjura as Chairperson of the State Law Commission.

State Administrative Council Decision No. 4/1/2019 dated 04-01-2019.

Government Order No: **91** -LD (A) of 2019. Dated : 07 - 01 - 2019.

Sanction is hereby accorded to the appointment of Hon'ble Mr. Justice (Retired) M. K. Hanjura as Chairperson of the State Law Commission established vide Government Order No. 3378-LD(A) of 2017 dated 04-08-2017.

The terms and conditions of the Chairperson shall be governed by Government Order No. 3379-LD(A) of 2017 dated 04-08-2017.

By order of the Government of Jammu and Kashmir.

Sd/-(Achal Sethi) Secretary to Government

No: - LD (A) 2005/22. Copy to the:-

Dated: 07 - 01 - 2019.

1. Hon'ble Mr. Justice (Retired) M. K. Hanjura as Chairperson of the State Law Commission for information.

Principal Secretary to the Hon'ble Governor.

3. Principal Secretary to Government, Finance Department.

4. Commissioner/Secretary to Government, General Administration Department.

5. Registrar General, J&K High Court Jammu.

6. Principal Secretary to the Hon'ble Chief Justice, J&K High Court.

7. Director Information, J&K Jammu.

8. Director Finance, Department of Law, Justice and Parliamentary Affairs.

9. Officer on Special Duty to the Hon'ble Advisor (K) for information of the Hon'ble Advisor.

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10. Private Secretary to the Chief Secretary for information of the Chief Secretary.

11. Private Secretary to the Learned Advocate General, J&K for information

the Ld. Advocate General.

12. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.

13. Incharge Website Department of Law, Justice and Parliamentary Affairs.

14. Government order file.

15. File concerned.

(Ashish Gupta)
Deputy Legal Remembrancer.